

BENCH-I

(2)

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(CAA) No.668/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> January 2018, 10.30 A.M**

Name of the Company	Estara Ventures Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CA SHASHI AGARWAL

REPRESENTATIVE

Shash  
17.1.18

**O R D E R**

Ld. Pr. CA for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)